NOTIFICATION

GSR – In exercise of powers conferred by sub section (1) read with clause (d) of sub section (2) of section 25 of the University Grants Commission Act, 1956, (3 of 1956), the Central Government hereby makes the following rules further to amend the University Grants Commission (Recruitment) Rules, 1983, namely:

1. Short title and commencement

(1) These rules may be called the University Grants Commission (Recruitment) (Amendment) Rules, 1984.

(2) They shall come into force from the date of their publication in the Official Gazette.

Amendment of the Schedule

In the schedule to the University Grants Commission (Recruitment) Rules, 1983, for serial numbers 2 relating to the posts of Secretary and Additional Secretary and the entries relating to thereeto, the following serial number and entries shall substituted, namely:–
## THE SCHEDULE

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of Post</th>
<th>Classification Scale of Pay</th>
<th>Whether selection (or) Non-selection</th>
<th>Age limit for Direct Recruitment</th>
<th>Educational qualifications required for direct recruitment</th>
<th>Whether age and Educational Qualifications Prescribed for the direct recruitment will apply in case of promotion</th>
<th>Period of Probation</th>
<th>Methods of Recruitment whether by direct recruitment or by Promotion or transfer and % of the vacancies to be filled by various Methods</th>
<th>In case of recruitment by promotion transfer grades from which promotion to be made</th>
<th>Composition of DPC or Selection Committee</th>
</tr>
</thead>
<tbody>
<tr>
<td>2.</td>
<td>Addl. Secy Gr. A</td>
<td>2250–125/2–2500</td>
<td>Selection</td>
<td>50 years (Relextile) upto 5 yrs. for empls. of the Central &amp; State Govts. Unirs, &amp; autonomous bodies. The Age limit will not apply in case of officers of UGC</td>
<td>A person who has served or is serving as a professor/ in a univ. or any higher edu./res with atleast 10 yrs. experience of teaching at PG level or Guiding research and experience of educational administration OR A person who has served or is serving as an officer of the Central or State Governments, Universities, research institutes, autonomous organisation, Public Enterprises etc. in equivalent grade or one grade lower with</td>
<td>N.A.</td>
<td>2 years</td>
<td>By promotion/ Direct Recruitment</td>
<td>J.S. in the UGC 1) Chairman, UGC Office with 5 yrs 2) V.Cm, UGC continuous regular service in the grade nominated by it 4) A Rep. of GOI</td>
<td></td>
</tr>
</tbody>
</table>
five years service
the lower grade
and having ex-
perience of edu-
cational admi-
nistration.

No. F. 10-46/83 desk 4
(Sd/- J.D. Gupta)

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Copy forwarded: (1) Chairman, UGC (2) Lok Sabha Secretariat, New Delhi, for inf. & n.a to (3) Rajya Sabha Secretariat, New Delhi. (4) Director of Aud. Central Revenues, New Delhi Sd/ (M.M. Wadhwa) U.S. to GOI